

January 07, 2021

RBI cancels Certificate of Registration of Three NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Name of the Company	Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	Abhinav Hire Purchase Limited	Station Road, Ujhani, Budaun, Uttar Pradesh – 243639	A-12.00384	June 20, 2008	November 17, 2020
2	Jupiter Management Services Private Limited	1324, J – Block, Palam Vihar, Gurgaon, Haryana – 124001	B-05.04082	March 13, 2001	December 15, 2020
3	N. E. Leasing and Finance Private Limited	Chaliha Nagar, Tinsukia, Assam - 786125	B.08.00135	November 23, 2000	December 29, 2020

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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(Yogesh Dayal) Chief General Manager